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HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Compliance of direction No. vi) at para 62 contained in the judgment dated 15.12.2022 passed by the Hon'ble Supreme Court in Civil Appeal No. 9322 of 2022 titled Gohar Mohammed V/s Uttar Pradesh State Road Transport Corporation & others.

MEMORANDUM

No: 33138 /RG/LS

Dated: 19.07.2023

Whereas, the Hon'ble Supreme Court vide judgment dated 15.12.2022 in the matter of Civil Appeal No. 9322 of 2022 (Arising out of Special Leave Petition(C) No. 32448 of 2018), titled Gohar Mohammad V/s Uttar Pradesh State Road Transport Corporation & others, has inter alia directed the Registrar General of the High Courts to issue distribution memo attaching the police stations to the Motor Accident Claims Tribunals from time to time to ensure the compliance of the M.V. Amendment Rules, 2022.

And, the Investigating Officer after the registration of FIR shall submit the First Accident Report (FAR) within 48 hours to the Claims Tribunal and Interim Accident Report (IAR) and Detailed Accident Report (DAR) subsequently within the time limits subject to the compliance of the provisions of the Rules.

Now, therefore, the police stations of the Districts of UT of J&K and UT of Ladakh shall be attached to the Motor Accident Claims Tribunal as specified below:-

District-Srinagar

S.No.	Name of the Police Station(s)	Name of the MACT
1	Kothi Bagh	Motor Accident Claims Tribunal, Srinagar
2	Maisuma	
3	Kralkhud	
4	Ram Munshi Bagh	
5	Nishat	
6	Harwan	
7	Panthachowk	
8	Nowgam	
9	Parimpora	
10	Safakadal	
11	M.R. Gunj	
12	Khanyar	
13	Rainawari	
14	Nowhatta	
15	Sadder	
16	Rajbagh	
17	Women Rambagh	
18	Shaheed Gunj	
19	Shergari	
20	Batamaloo	
21	Karan Nagar	
22	Zakoora	
23	Nigeen	
24	Lal Bazar	

25	Soura	
26	Zadibal	
27	Shalteng	
28	Sangam	
29	Bemina	
30	Chanapora	
31	Ahmadnagar	
32	AHT Srinagar	
33	Tourist Enforcement	
34	Cyber Police	

District-Ganderbal

S.No.	Name of the Police Station(s)	Name of the MACT
1	Ganderbal	Principal District & Sessions Judge, Ganderbal
2	Kheer Bhawani	
3	Kangan	
4	Gund	
5	Sonamarg	
6	Lar	
7	Safapora	

District-Pulwama

S.No.	Name of the Police Station(s)	Name of the MACT
1	Pulwama	Principal District & Sessions Judge, Pulwama
2	Rajpora	
3	Kakapora	
4	Litter	
5	Women P/S	
6	Awantipora	
7	Pampore	
8	Tral	
9	Khrew	

District-Shopian

S.No.	Name of the Police Station(s)	Name of the MACT
1	Shopian	Principal District & Sessions Judge, Pulwama
2	Imamsahib	
3	Keller	
4	Zainapora	
5	Herpora	

District-Bandipora

S.No.	Name of the Police Station(s)	Name of the MACT
1	Bandipore	Principal District & Sessions Judge, Bandipora
2	Pethkoot	
3	Gurez	
4	Tulail	
5	Sumbal	
6	Hajin	
7	Argam	

District-Baramulla

S.No.	Name of the Police Station(s)	Name of the MACT
1	Baramulla	Principal District & Sessions Judge, Baramulla
2	Sheeri	
3	Chandoosa	
4	Women P/S	
5	AHT Baramulla	
6	Pattan	
7	Kreeri	
8	Tangmarg	
9	Gulmarg	
10	Kunzer	
11	Uri	
12	Bijhama	
13	Boniyar	

14	Sopore	
15	Tarzoo	
16	Bomie	
17	Dangiwacha	
18	Panzalla	

District-Budgam

S.No.	Name of the Police Station(s)	Name of the MACT
1	Budgam	Principal District & Sessions Judge, Budgam
2	Magam	
3	Beerwah	
4	Khag	
5	Khan Sahab	
6	Charar-i-Sharief	
7	Chadoora	

District-Kupwara

S.No.	Name of the Police Station(s)	Name of the MACT
1	Kupwara	Principal District & Sessions Judge, Kupwara
2	Trehgam	
3	Keran	
4	Kralpora	
5	Karnah	
6	Sogam	
7	Women P/S	
8	Lalpora	
9	Handwara	
10	Vilgam	
11	Qalamabad	
12	Kralgund	

District-Anantnag

S.No.	Name of the Police Station(s)	Name of the MACT
1	Bijbehara	Principal District & Sessions Judge, Anantnag
2	Srigufwara	
3	Pahalgam	
4	Aishmuqam	
5	Mattan	
6	Dooru	
7	Kokernag	
8	Anantnag	
9	Women P/S	
10	Achabal	
11	AHT Anantnag	
12	Larnoo	
13	Utrusoo	

District-Kulgam

S.No.	Name of the Police Station(s)	Name of the MACT
1	Kulgam	Principal District & Sessions Judge, Kulgam
2	Yaripora	
3	DH Pora	
4	Manzgam	
5	Qazigund	
6	Devsar	
7	Kund	
8	Qaimoh	
9	Behi Bagh	

District-Jammu

S.No.	Name of the Police Station(s)	Name of the MACT
1	P/S Cyber Gandhi Nagar	
2	R.S.Pura	
3	Arnia	

4	Miran Sahib	Motor Accident Claims Tribunal, Jammu
5	Bishnah	
6	Akhnoor	
7	Khour	
8	Ghorata	
9	Domana	
10	Kana Chack	
11	Nagrota	
12	Jajjer Kotli	
13	Anti Human Trafficking Unit	
14	Gandhi Nagar	
15	Satwari	
16	Gangyal	
17	P/s Women Gandhi Nagar	
18	Bahu-Fort (T. Nagar)	
19	Bagh-c-Bahu	
20	Channi Himmat	
21	Bakshi Nagar	
22	Nowabad	
23	Janipur	
24	City Jammu	
25	Pacca Danga	
26	Peer Mitha	
27	Bus Stand Jammu	

District-Udhampur

S.No.	Name of the Police Station(s)	Name of the MACT
1	Udhampur	Principal District & Sessions Judge, Udhampur
2	P/s Women Udhampur	
3	Panchari	
4	Majalta	
5	Anti Human Trafficking Unit	
6	Rehambal	
7	Kud	
8	Chenani	
9	Latti	
10	Ramnagar	
11	Basantgarh	

District-Samba

S.No.	Name of the Police Station(s)	Name of the MACT
1	Vijaypur	Principal District & Sessions Judge, Samba
2	Ramgarh	
3	Bari Brahmana	
4	Purmandal	
5	Samba	
6	Ghagwal	
7	Anti Human Trafficking Unit	

District-Ramban

S.No.	Name of the Police Station(s)	Name of the MACT
1	Chanderkote	Principal District & Sessions Judge, Ramban
2	Ramban	
3	Batote	
4	Dharam Kund	
5	Banihal	
6	Ramsoo	
7	Gool	
8	Anti Human Trafficking Unit	

District- Rajouri

S.No.	Name of the Police Station(s)	Name of the MACT
1	Kandi	
2	Budhal	
3	Rajouri	
4	P/S Women Rajouri	
5	Manjakote	

6	Thanamandi	Principal District & Sessions Judge, Rajouri
7	Darhal	
8	Sunderbani	
9	Nowshera	
10	Dharamsal	
11	Kalakote	
12	Anti Human Trafficking Unit	

District- Poonch

S.No.	Name of the Police Station(s)	Name of the MACT
1	Mendhar	Principal District & Sessions Judge, Poonch
2	Gursai	
3	Poonch	
4	Mandi	
5	Loran	
6	Surankote	
7	Anti Human Trafficking Unit	

District- Reasi

S.No.	Name of the Police Station(s)	Name of the MACT
1	Reasi	Principal District & Sessions Judge, Reasi
2	Pouni	
3	Ransoo	
4	Arnas	
5	Mahore	
6	Chassana	
7	Katra	
8	Bhawan	
9	Anti Human Trafficking Unit	

District- Kishtwar

S.No.	Name of the Police Station(s)	Name of the MACT
1	Kishtwar	Principal District & Sessions Judge, Kishtwar
2	Warwan	
3	Dachhan	
4	Marwah	
5	Chatroo	
6	Atholi	
7	Anti Human Trafficking Unit	

District- Doda

S.No.	Name of the Police Station(s)	Name of the MACT
1	Assar	Principal District & Sessions Judge, Doda
2	Doda	
3	Dessa	
4	Anti Human Trafficking Unit	
5	Bhaderwah	
6	Thathri	
7	Gandoh	
8	P/S Women Doda	

District- Kathua

S.No.	Name of the Police Station(s)	Name of the MACT
1	P/s Women Kathua	Principal District & Sessions Judge, Kathua
2	Kathua	
3	Lakhanpur	
4	Anti Human Trafficking Unit	
5	Hiranagar	
6	Rajbagh	
7	Basohli	
8	Billawar	
9	Malhar	
10	Bani	

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District-Leh

S.No.	Name of the Police Station(s)	Name of the MACT
1	Leh	Principal District & Sessions Judge, Leh
2	Nyoma	
3	Nubra	
4	Khaltsi	
5	Women Police Station	

District-Kargil

S.No.	Name of the Police Station(s)	Name of the MACT
1	Kargil	Principal District & Sessions Judge, Kargil
2	Drass	
3	Zanskar	
4	Panikhar	
5	Wakha	
6	Women Police Station Kargil	

By Order

**Sd/-
(Shahzad Azeem)
Registrar General**

No. 33139-75/RG/LS Dated: 19.07.2023

Copy to:

1. Secretary General, Supreme Court of India, New Delhi.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
3. Secretary to Hon'ble Mr/Mrs Justice _____
.....for information of His/Her Lordship.
4. Registrar Generals of all High Courts.
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Director, J&K Judicial Academy, Srinagar.
7. Member Secretary, Legal Services Authority, UT of J&K and UT of Ladakh.
8. All Principal District & Sessions Judges, UTs of J&K and Ladakh.
9. Presiding Officer, MACT, Jammu/Srinagar.
10. Director General of Police, UT of J&K, Srinagar.
11. Addl. Director General of Police, UT of Ladakh.
12. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Srinagar.
13. Law Secretary, UT of Ladakh.
14. Private Secretary to the Ld. Advocate General, UT of J&K, Srinagar.
15. All the Superintendent of Police(City/Traffic) in the Districts of UTs of J&K and Ladakh.
.....for information and necessary action.
16. CPC, e-Courts, High Court of Jammu & Kashmir and Ladakh, for getting the same uploaded on the High Court website.
17. Chief Librarians, High Court of J&K and Ladakh, Jammu/Srinagar, for information.
18. Office File.

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Registrar Administration 19-07-23